

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **03.12.2025** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 149/2025 For Exemption IA No. 1601/2025 For Stay IA No. 1602/2025	Ashok Kumar Mandhani & 4 Ors. Vs MBG Commodities Pvt Ltd & 7 Ors.	Mr. Pranay Sohni	Mr. R Sathish Kumar R1-R4
2.	Comp App (AT) (CH) (Ins) No. 595/2025	KSA Powerinfra Private Limited	Mr. D Ferdinand	
3.	Comp App (AT) (CH) (Ins) No. 603/2025 For Stay IA No. 1688/2025	Indian Bank Vs AR Ramasubramania Raja, Liquidator of Sri Karunambikai Mills Pvt Ltd	Ms. Varsha N	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 350/2025 For Exemption IA No. 1044 & 1045/2025 For Stay IA No. 1046/2025 (With Defects)	GVK Energy Limited Vs IDBI Bank Limited	Mr. Sidharth Govind	
5.	Comp App (AT) (CH) (Ins) No. 590/2025 (With Defects)	Chandrashekar Hariharan & Anr. Vs Vistra ITCL India Ltd & 3 Ors.	Mr. Abhijit Atur	
6.	Comp App (AT) (CH) (Ins) No. 596/2025 For Stay IA No. 1683/2025 (With Defects)	The Deputy/Assistant Commissioner of Goods & Service Tax & Central Excise Vs Mahalingam Suresh Kumar, Official Liquidator of Easun Reyrolle Ltd	Mr. SR Sundar	

7.	Comp App (AT) (CH) (Ins) No. 599/2025 (With Defects)	Hemant Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor	Mr. Varun Srinivasan	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 1573/2025 (To Implead) in Comp App (AT) (CH) No. 41/2024	K.Ramlal Kawarlal Jain, Proprietor of Kawarlal & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan
9.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
10.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
11.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
12.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylyz Pvt Ltd Vs Rahul Narayana Reddy & Anr	Ms. R Moneshaa Ms. A Rithikha	Mr. S Vivekananda- R1

13.	IA No. 1404/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 497/2025 For Stay IA No. 1405/2025	Elsa Tenny Vs CJ Davis, IRP & Anr.	Mr. Pradeep Joy	
14.	IA No. 1459/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 518/2025 For Stay IA No. 1458/2025	State Bank of India Vs Gonugunta Murali Liquidator, GS Oils Ltd	Mr. Pranava Charan	
15.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024 To Vacate Stay IA No. 1032/2025	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1
16.	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	Swan LNG Pvt Ltd Vs Krishna Komaravolu, RP of Mantovani Di Dharti Pvt Ltd & 4 Ors	Mr. Kumar Anurag Singh	Mr. P Ramesh Babu R1
17.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
18.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No.726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development (NABARD) & Anr. WITH	Mr. Rohan Aloor	Mr. T Ravichandran- R1
20.	IA No. 1667/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran- R1

For Admission (After Notice)

(Requests for adjournment in Item No. 21 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3
22.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Ltd Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubulaar Pvt Ltd.	Mr. Ajay Bhargava	Mr. Y Suryanarayana
23.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt Ltd	Shivakumar & Suresh	Mr. CV Shailendran
24.	Comp App (AT) (CH) (Ins) No. 406/2025	Tata Capital Limited Vs Mohan Rao Indukuri WITH	Mr. Gaurav Chatterjee	
25.	Comp App (AT) (CH) (Ins) No. 407/2025	Tata Capital Limited Vs Uma Vani Indukuri	Mr. Gaurav Chatterjee	
26.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
27.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1
28.	Comp App (AT) (CH) (Ins) No. 247/2025 For Exemption IA No. 697 & 698/2025	Paturu Murali Krishna Suspended Director of GVK Energy Ltd. Vs IDBI Bank Ltd & Anr.	Mr. Siddharth Govind	Mr. Y Suryanarayana R2
29.	Comp App (AT) (CH) (Ins) No. 296/2025 For Direction IA No. 866/2025	The Authum Investment & Infrastructure Ltd Vs Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd & 2 Ors	Mr. Ashwin Shanbhag	Mr. B Dhanaraj R1 Mr. AG Sathyanarayana R2 Mr. ML Ganesh R3

30.	Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Stay IA No. 1140/2025	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors WITH	Mr. K Venkatesan	Mr. Pradeep Joy R2
31.	Comp App (AT) (CH) (Ins) No. 389/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	Mr. Pradeep Joy R2
32.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 R2
33.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr.	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 R2
34.	Comp App (AT) (CH) (Ins) No. 521/2025 For Stay IA No. 1469/2025	Ramkumar Reddy Satty Managing Director of T& R Auto Pvt Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors.	Dr. KV Srinivas	Mr. Akshay Goel R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No.1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs Metro Corp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	Mr. Abhijit Atur
36.	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar & 14 Ors. Vs MetroCorp Infrastructure Limited	Mr. SM Vivekanand	Mr. Abhijit Atur
37.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors	Mr. Badri Vishal Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Mr. B Sivaraman R2 R3 R5 Ms. N Varsha- R6

38.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
39.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
40.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
41.	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
42.	Comp App (AT) (CH) No. 52/2022	SC Dakshinamurthy Proprietor of Sethu Transports Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
43.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Suspended Director of Thiru Arooran Sugars Ltd. Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Parthasarath	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
44.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2

45.	Comp App (AT) (CH) No. 58/2022 For Stay IA No. 654/2022 For Urgent Hearing IA No. 655/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt Ltd & Anr	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
46.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Rangaswamy, RP of Regen Infrastructure and Services Pvt Ltd. Vs Regen O&M Services Ltd & 3 Ors	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam R2 R3
47.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
48.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/202	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) Ind-Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13
49.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No. 192/2023	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanumuru Raju Raghu Rama Krishna & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
50.	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of OM Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2
51.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp- R2
52.	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt Ltd & 2 Ors. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3

53.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & 2 Ors WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenaseenan- R3
54.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt Ltd & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Mr. Avinash Krishnan Ravi- R2
55.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt Ltd WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
56.	Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Abhilash Lal, RP & 2 Ors WITH	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag R1 Mr. Abhishek Jenaseenan- R3
57.	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Abhilash Lal, RP & 2 Ors WITH	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag R1 Mr. Abhishek Jenaseenan- R3
58.	Comp App (AT) (CH) (Ins) No. 462/2024 For Stay IA No. 1261/2024	Jitendra Das Maganti Vs Abhilash Lal, RP of SevenHills Healthcare Pvt Ltd	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Regeena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt Ltd & 6 Ors	Mr. Sanjeev Kumar KP	Mr. Sandeep Kumar Ambalavanan R1 R3-R6
2.	IA No. 1193/2025 (For Condone Delay) & IA No. 1584/2025 (To Implead) in Comp App (AT) (CH) (Ins) No. 416/2025 For Exemption IA No. 1192/2025 For Stay IA No. 1194/2025 For Additional Docs IA No. 1589/2025	Byju Raveendran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Pankaj Srivastava, Erstwhile RP of Think & Learn Pvt Ltd & 5 Ors	Mr. V Shyamohan	Ms. Pooja Mahajan R3 Mr. Abhishek Jensasen R5 Mr. Thriyambak J Kannan R6

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 1620/2025 (For Recall) in Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd Vs UCO Bank Ltd.	Mr. V Venakata Sivakumar Party in person	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 475/2025 For Exemption IA No. 1351/2025 For Stay IA No. 1352/2025	Committee of Creditors of Think and Learn Pvt Ltd Vs Riju Ravindran & 3 Ors	Mr. Mayan H Jain	Mr. V Shyamohan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr.S Sathiyanaarayana	Mr. S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
7.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3
8.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela & 4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel Mr. S Rajasekar R2 R4 Mr. Rohan Rajaseakaran R3 Mr. Jerin Asher Sojan R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in